

+CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 18-06-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	103851/2008	M S JAK PRINTERS PRIVATE LIMITED Vs SHREE GURURAJ PRINTERY	J B PATEL

Sub Matter: SUMMONS FOR JUDGT/0100003/2018

2	SUIT	104085/2011	PUSHPA C KIRKIRE Vs KASHINATH C MHASKAR AND SUPRIYA K MHASKAR	E A SASI SEEMA HUNNURKAR
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3	SUMMARY CIVIL SUIT	100720/2017	V. K. Industrial Corporation Ltd Vs 1. Emperius Infralogistics Pvt Ltd 2. Mr Devendra Liladhar Shah 3. Mr. Chetan Ramesh Thakkar	Mr Sahil Mahajan
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(Sub Matter: SUMMONS FOR JUDGT/0100251/2019)

NM ARGUMENTS

4	SUMMARY CIVIL SUIT	100448/2015	Ms Nine Media and information services ltd Vs Nadir Vakil	Smita Parmeshwaram and Rakhee Mohite
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(Sub Matter: NOTICE OF MOTION/0102356/2016)